

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 12.03.2020

NOTICE

Take notice that the following matter adjourned on 28.02.2020 due to non-availability of the Bench. The next date of hearing is 18.03.2020

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 68 of 2019	B.Prashanth Hegde. Vs. State Bank of India & Anr.	M.Theepa	Ashwini Kumar Singh- R1 Mukund P Unny-RP

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order

**-sd/-
Registrar**